| Annexure – 5 Name of the corporate debtor: Avinash Em Projects Private Limited. ; Date of commencement of Liquidation 18.03.2024 ; List of creditors as on: 15.05.2024 List of operational creditors (Government dues) (Amount in₹) | | | | | | | | | | | | | |
|---|--|-----------------------|------------|----------------|-------------------------------------|-----------------|------------------------|--|-------------------------------|---|---|---------------------------------------|--------------------|
| Sr. No. | Details of Claimant Department | Government | Details of | claim received | Deta Amount of claim admitted | Nature of claim | Whethe r related | % of voting share in Total amount of claim admitted, if applicabl e | Amount of contingent claim | Amoun t of any mutual dues, that may be set- off | | Amount of claim under verification | Remarks, if any |
| 1 | Deptment of Trade & Taxes/State GST, GNCT of Delhi | GNCT of Delhi | 07-08-2023 | 29,73,759 | 29,73,759 | Government Dues | No | 0.20% | | | | | |
| 2 | Central Goods & Service Tax | Division - Mayur Viha | 11-12-2023 | 7,00,53,520 | - | Government Dues | No | | | | | 7,00,53,520 | |
| | Total | | | 7,30,27,279 | 29,73,759 | | | 0.20% | - | - | - | 7,00,53,520 | - |